

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

O.A. 2796/1992

(20)

New Delhi this the 10th day of December, 1997

Dr. Jose P. Verghese, Vice Chairman (J)  
Shri **S.P. Biswas** Member (A)

1. Shri Rajiv Srivastava,  
Son of Shri P.S. Srivastava,  
119 SFS (DDA) Flats,  
Phase IV, Ashok Vihar,  
Delhi.
2. Shri Neeraj Kumar,  
Son of Shri Awadhesh Prasad,  
MIG 138 Kankarbagh,  
Patna-800020.
3. Shri Shailaja Sharma  
Daughter of Shri MP Sharma,  
Sharma Sadan,  
Mohanpur, Punaichak,  
Patna-800023.
4. Shri Prabir Kumar Jha,  
Son of Dr. Sudhir Kumar Jha,  
'Nirvana', Buddha Colony,  
East Boring Canal Road,  
Patna-800 001.
5. Ms. Sobha Jaiswal,  
D/o Shri R.K. Jaiswal,  
Musallah Pur Hut,  
Patna-800006.
6. Shri Biswajit Pradhan,  
S/o Dr. Benudhar Pradhan,  
C/o Dr. R.K. Bhuyan,  
Near Raja Bagicha Police Colony,  
Raja Bagicha, Cuttack,  
Orissa.
7. Shri Aditya Narayana Satapathy,  
S/o Shri Purna Chandra Satapathy,  
C/o Dr. P.C. Satapathy,  
Prof. Medicine,  
Income Tax Office,  
Bhutapara, Sambalpur,  
Orissa-768001.
8. Shri Suresh Kumar Dagar,  
Son of Shri Bhim Singh Dagar,  
100 Maidan Garhi,  
New Delhi.
9. Shri Depak Kumar,  
Son of Shri Bhagwat Prasad,  
37 Nand Ram Ka Chowk,

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Nea r Lala Ka Bazar,  
Meerut City,  
U.P. 250002.

10. Shri Dhulipala Satyanarayan,  
Son of Shri Dhulipala Veeraiah,  
Ramakur P.O.  
Addanki T Q,  
Prakasam Distt.  
Andhar Pradesh 523260.

11. Shri Balakrushna Panda,  
Son of Shri Hari Mohan Panda,  
C/o Srinivva Panda,  
RTD Head Post Master,  
Hill Patna,  
Berhampur (G.N.),  
Orissa-760 005.

12. Shri Gurudutta Ray,  
Son of Shri Baikunthnath Ray,  
C/o Shri B.N. Ray,  
Village Benupur (Biribati),  
P.O. Jankhoti,  
Cuttack, Orissa.

13. Shri Biswaranjan Pattanaik,  
S/o Shri Harmoihan Patnaik,  
Village Arishal  
P.O. Kamaguru ,  
Distt. Puri, Orissa.

14. Shri Santosh Kumar Sinha,  
Son of Shri Narendra Prasad,  
'A' Kanksha' Purulia Road,  
Near I.T.I. More, Chas,  
Bokaro-827013.

Petitioners.

(By Advocate: Shri A.K. Behra)

-Versus-

1. Director General of Ordnance Factories,  
Ordnance Factory Board,  
10 A, Auckland Road,  
Calcutta-1.  
to be served through  
Ordnance Factory Cell, 'G' Block,  
DHO P.O.  
New Delhi 110 011.

2. Director,  
Ordnance Factory Staff College,  
Ambajhari,  
Nagpur,  
Maharashtra,

3. Secretary,  
Union Public Service Commission,  
Dholpur House, Shahjahan Road,  
New Delhi.

Respondents

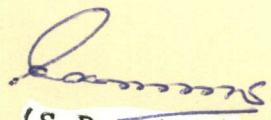
ORDER (Oral)

Hon'ble Dr. Jose P. Verghese, Vice Chairman (J)

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This OA has been filed claiming age increase upto 33 years for the examination of 1992 which was a concession granted due to certain leakage during the examination in the year 1991. In pursuance to certain interim orders, the petitioner has already appeared in the examination and finding that the grade obtained by the petitioners was not high enough, it made no difference for the petitioners and this OA need not be detained on Board for any further orders.

In the circumstances, this OA is disposed of as infructuous.

  
(S.P. Biswas)  
Member(A)

  
(Dr. Jose P. Verghese)  
Vice Chairman (J)

\*Mittal\*